

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 891
ANSWERED ON 27/07/2026

**EXTENSION OF JJM TILL 2028 AND TRANSFER OF SCHEMES TO GRAM
PANCHAYATS**

891# SHRI AMAR PAL MAURYA:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Government has issued any guidelines for the phased transfer of the operation and maintenance of rural piped water supply schemes to Gram Panchayats/Village Water and Sanitation Committees under the newly launched Jal Arpan initiative as part of the extended Jal Jeevan Mission up to 2028, if so, the details thereof and the present status thereof in the State of Uttar Pradesh; and
- (b) the details of Functional Household Tap Connections (FHTCs) that are regularly meeting the prescribed drinking water supply norm of 55 litres per capita per day, State-wise along with the number and percentage of such connections in the State?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) Drinking Water is a 'State' subject, and hence, under JJM, the responsibility of planning, approval, implementation, operation & maintenance of drinking water supply schemes lies with State/UT Governments. The Government of India supports the States by providing technical and financial assistance.

The Union Cabinet has approved the JJM 2.0 with restructure and reorient the JJM from infrastructure creation to a service delivery, supported by drinking water governance and institutional ecosystem for sustainable rural piped water supply. Gram Panchayats and Village Water and Sanitation Committees (VWSCs)/Pani Samitis are fully empowered to manage, operate, and maintain their local water systems.

For ensuring transparency and accountability the involvement of GPs and VWSCs in the commissioning and formal handover of schemes through "Jal Arpan" is envisaged. A Gram Panchayat shall certify completion of works and declare itself "Har Ghar Jal" only upon

confirmation that adequate in-village operation and maintenance mechanisms have been established by the State Government.

To promote Jan Bhagidari for sustainable and continuous service delivery under the JJM, a standardized “*Handbook on Community-Managed Piped Water Systems*” has been launched under the Jal Arpan initiative. The handbook mandates a minimum 15-day trial run involving Gram Panchayats (GPs)/ Village Water & Sanitation Committees (VWSCs) /Pani Samiti members to ensure smooth handover of water supply schemes and sustainable operations. The said handbook has been shared with all state/ UTs, including the state of UP.

All States/ UTs have been advised to put a comprehensive Operations and Maintenance (O&M) Policy in place with provisions for handing over of schemes to GPs/ VWSCs, empowering them to levy user charges and undertaking O&M, and ensuring sufficient financing of O&M.

(b) Significant progress has been made in the country since the launch of Jal Jeevan Mission, towards enhancing access to tap water meeting the prescribed drinking water supply norms of 55 Liter per capita per day to rural households. At the time of announcement of Jal Jeevan Mission, 3.23 Crore (16.71%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 18.07.2026, around 12.66 Crore additional rural households have been provided with tap water connections. Thus, as on 18.07.2026, out of 19.36 Crore rural households, in the country, around 15.89 Crore (82.09%) households are reported to have tap water supply in their homes. The details of Functional Household Tap Connections (FHTCs) that are regularly meeting the prescribed drinking water supply norm of 55 litres per capita per day, State-wise along with the number and percentage of such connections in the State, is in public domain and may be accessed at : <https://ejalshakti.gov.in/jjmreport/jjmindia.aspx>

A copy of State/UT-wise details are attached at **Annex-I**.

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA
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State/ UT-wise details of progress made under JJM

(as on 18.07.2026)

(Number in lakhs)

S. No.	State/ UT	Total rural HHs	Rural HHs with tap water connection as on 15/08/2019		Rural HHs provided with tap water supply since Aug, 2019		Rural HHs with tap water supply as on date	
			No.	In%	No.	In%	No.	In%
1.	A & N Islands	0.62	0.29	46.02	0.33	53.98	0.62	100.00
2.	Arunachal Pradesh	2.29	0.23	9.97	2.06	90.03	2.29	100.00
3.	D&NH and D&D	0.85	-	-	0.85	100.00	0.85	100.00
4.	Goa	2.64	1.99	75.44	0.65	24.56	2.64	100.00
5.	Haryana	30.41	17.66	58.08	12.75	41.92	30.41	100.00
6.	Himachal Pradesh	17.09	7.63	44.64	9.46	55.36	17.09	100.00
7.	Mizoram	1.33	0.09	6.91	1.24	93.09	1.33	100.00
8.	Puducherry	1.15	0.94	81.33	0.21	18.67	1.15	100.00
9.	Punjab	34.27	16.79	48.98	17.48	51.02	34.27	100.00
10.	Telangana	53.98	15.68	29.05	38.30	70.95	53.98	100.00
11.	Gujarat	91.19	65.16	71.46	26.02	28.54	91.18	99.99
12.	Ladakh	0.41	0.01	3.49	0.38	94.71	0.40	98.19
13.	Uttarakhand	14.48	1.30	9.00	12.90	89.06	14.20	98.06
14.	Bihar	167.55	3.16	1.89	157.20	93.82	160.36	95.71
15.	Nagaland	3.64	0.14	3.82	3.34	91.88	3.48	95.69
16.	Sikkim	1.33	0.70	52.97	0.52	39.12	1.22	92.09
17.	Uttar Pradesh	267.20	5.16	1.93	239.99	89.82	245.15	91.75
18.	Lakshadweep	0.13	-	-	0.12	91.45	0.12	91.45
19.	Maharashtra	146.77	48.44	33.00	84.48	57.56	132.92	90.56

20.	Tamil Nadu	125.26	21.76	17.37	90.88	72.56	112.64	89.93
21.	Karnataka	101.24	24.51	24.21	64.96	64.16	89.47	88.37
22.	Tripura	7.51	0.25	3.26	6.24	83.16	6.49	86.42
23.	Meghalaya	6.51	0.05	0.70	5.43	83.36	5.47	84.06
24.	Chhattisgarh	49.95	3.20	6.40	38.56	77.20	41.76	83.60
25.	Assam	72.24	1.11	1.54	57.99	80.27	59.11	81.82
26.	Jammu & Kashmir	19.25	5.75	29.90	9.89	51.37	15.64	81.26
27.	Manipur	4.52	0.26	5.74	3.34	73.89	3.60	79.63
28.	Odisha	88.63	3.11	3.51	65.56	73.97	68.66	77.47
29.	Andhra Pradesh	95.53	30.74	32.18	41.37	43.30	72.11	75.48
30.	Madhya Pradesh	111.13	13.53	12.18	69.74	62.75	83.27	74.93
31.	Rajasthan	107.66	11.74	10.91	51.89	48.20	63.63	59.10
32.	West Bengal	175.51	2.15	1.22	97.61	55.62	99.76	56.84
33.	Jharkhand	62.52	3.45	5.52	31.21	49.92	34.66	55.44
34.	Kerala	70.76	16.64	23.52	22.38	31.63	39.02	55.14
	Total	19,35.54	3,23.63	16.72	12,65.33	65.37	15,88.96	82.09

Delhi & Chandigarh have no rural population. HHs: Households Source: JJM – IMIS